

**In the National Company Law Tribunal, Jaipur**

**Item No. 222**

**IA No. 52/JPR/2018**

**CP No. 24/241-242/JPR/2018**

**UNDER SECTION 241-242 OF COMPANIES ACT, 2013**

**In the matter of:**

**Mr. Naresh Chander Ralhan & Ors. ....Applicant/Petitioners**

**VS.**

**Nr Switch-N-Radio services Pvt. Ltd. ....Respondent**

**Order delivered on 21.11.2019**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sandeep Taneja, Adv.  
For Respondent(s) : K. J. Mehta, Adv.  
Zubin Mehta, Adv.

**ORDER**

Post the matter after three weeks to 18.12.2019.



**(RAGHU NAYYAR)  
TECHNICAL MEMBER**



**(P. S. N. PRASAD)  
JUDICIAL MEMBER**